

MENT AND REHABILITATION (SHRI L. N. MISHRA) : I beg to lay on the Table a copy each of the following Notifications under section 7-A of the Coal Mines Provident Fund and Bonus Schemes Act, 1948 :—

- (1) The Coal Mines Bonus (Amendment) Scheme, 1967, published in Notification No. G.S.R. 1264 in Gazette of India dated the 26th August, 1967.
- (2) The Andhra Pradesh Coal Mines Bonus (Amendment) Scheme, 1967, published in Notification No. G.S.R. 1265 in Gazette of India dated the 26th August, 1967.
- (3) The Rajasthan Coal Mines Bonus (Amendment) Scheme, 1967, published in Notification No. G.S.R. 1266 in Gazette of India dated the 26th August, 1967.
- (4) The Assam Coal Mines Bonus (Amendment) Scheme, 1967, published in Notification No. G.S.R. 1267 in Gazette of India dated the 26th August, 1967.

[Placed in Library. See No. LT-1485/67.]

FOOD CORPORATIONS RULES ETC.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table :—

- (1) A copy of the Food Corporation (Eleventh Amendment) Rules, 1967, published in Notification No. G.S.R. 1415 in Gazette of India dated the 14th September, 1967, under sub-section (3) of section 44 of the Food Corporations Act, 1964. [Placed in Library. See No. LT-1487/67].
- (2) A copy each of the following Notifications under sub-section (6) of sections 3 of the Essential Commodities Act, 1955 :—
 - (i) The Fertiliser (Control) Second Amendment Order, 1967 published in Notification No. G.S.R. 1524 in Gazette of India dated the 14th October, 1967.

- (ii) The Sugarcane (Control) Second Amendment Order, 1967, published in Notification No. G.S.R. 1591 in Gazette of India dated the 17th October, 1967.

[Placed in Library. See No. LT-1487/67.]

- (3) A copy of the Report of the Sugar Enquiry Commission (Hindi version). [Placed in Library, See No. LT-1487/67.]

REPORT OF THE COMMISSION ON INQUIRY ON THE DISTURBANCES IN THE CENTRAL JAIL, TEHAR, NEW DELHI AND GOVERNMENT RESOLUTION THEREON

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : I beg to lay on the Table :—

- (1) A copy of the Report of the Commission on Inquiry on the disturbances that took place in the Central Jail, Tehar, New Delhi, on the 29th June, 1967.
- (2) A copy of Government Resolution No. 18/49/67-Delhi dated the 11th November, 1967 containing Government's decisions on the recommendations made by the above Commission. [Placed in Library. See No. LT-1488/67.]

REPORT ON FOURTH GENERAL ELECTIONS IN INDIA, 1967, VOLUME II (STATISTICAL)

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI D. R. CHAVAN) : I beg to lay on the Table a copy of the Report on the Fourth General Elections in India, 1967, Volume-II (Statistical) [Placed in Library. See No. LT-1489/67].

ANNUAL REPORT OF THE COFFEE BOARD FOR 1965-66, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : I beg to lay on the Table :—

- (1) A copy of the Annual Report of the Coffee Board for the year 1965-66.